# Government of India Ministry of Youth Affairs & Sports (Department of Sports)

### LOK SABHA UNSTARRED QUESTION NO. 4038 TO BE ANSWERED ON 18.08.2025

### Welfare of Sportspersons in Telangana

### 4038. Shri Arvind Dharmapuri:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) total number of athletes secure Government jobs through sports quotas in the country during the last five years, State/UT-wise;
- (b) whether various sports categories under which the athletes of Telangana have secured Central Government jobs along with the allotted job profile during the last five years and if so, the details thereof;
- (c) the details of reservations, employment benefits and eligibility criteria for the intake of sportspersons in Government services and public sector undertakings jobs; and
- (d) the steps taken by the Government to create awareness among sportspersons about employment opportunities and reservation policies in Government jobs in the country including Telangana?

## ANSWER THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR MANSUKH MANDAVIYA)

(a) to (d): The recruitment of meritorious sportspersons against sports quota vacancies in Central Government Offices is done in accordance with the consolidated instructions issued by the Department of Personnel & Training (DoP&T) vide their O.M. No. 14032/01/2013-Est(D) dated 3<sup>rd</sup> October, 2013 (further consolidated vide OM dated 18.11.2022 and 04.03.2024). These instructions and the details thereof are available at <a href="https://doptcirculars.nic.in">https://doptcirculars.nic.in</a> and also on the website of the Ministry of Youth Affairs and Sports to create awareness among Sportspersons in respect of Government

jobs in the country including in the State of Telangana. However, the data regarding recruitment made by various Ministries / Departments in the country is not maintained by this Ministry.

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